

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE AND
SUPPLY (SHRI CHOWDHARY RAM
SEWAK) : Sir, I beg to lay on the Table :—

(1) A copy each of the following papers
under sub-section (1) of section 619 A of
the Companies Act, 1956 :—

(i) (a) Review by the Government on
the working of the Minerals and
Metals Trading Corporation of
India Limited, New Delhi, for
the year 1967-68.

(b) Annual Report of the Minerals
and Metals Trading Corpora-
tion of India Limited, New Delhi
for the year 1967-68 along with
the Audited Accounts and the
comments of the Comptroller and
Auditor General thereon.

(ii) (a) Review by the Government on
the working of the State Trading
Corporation of India Limited,
New Delhi, for the year 1967-68.

(b) Annual Report of the State
Trading Corporation of India
Limited, New Delhi for the year
1967-68 along with the Audited
Accounts and the comments of the
Comptroller and Auditor General
thereon.

[Placed in Library. See No. L.T.-652/
69].

(2) (i) A copy of the Central Silk
Board (Amendment) Rules, 1968,
published in Notification No.
G. S. R. 2038 in Gazette of
India dated the 23rd November,
1968, under sub-section (3) of
section 13 of the Central Silk
Board Act, 1948.

(ii) A statement showing reasons for
delay in laying the above Notifi-
cation.

[Placed in Library. See No. L.T.—
653/69.]

COMMITTEE ON PRIVATE MEM- BERS BILLS AND RESOLUTIONS

FORTY-SEVENTH REPORT

SHRI KHADILKAR (Khed) : Sir, I
beg to present the Forty-seventh Report of
the Committee on Private Members' Bills
and Resolutions.

COMMITTEE ON PUBLIC UNDERTAK- INGS

THIRTIETH REPORT

SHRI G. S. DHILLON (Taran Taran) :
Sir, I beg to present the Thirtieth Report
of the Committee on Public Undertakings
on action taken by Government on the recom-
mendations contained in the Twenty-second
Report of the Committee on Public Under-
takings (Third Lok Sabha) on Indian Drugs
and Pharmaceuticals Limited, New Delhi.

12.57 hrs.

*DEMANDS FOR GRANTS—Contd.

MINISTRY OF FOOD, AGRICULTURE

COMMUNITY DEVELOPMENT AND CO- OPERATION.

MR. SPEAKER ; The House will now
take up discussion and voting on Demand
Nos. 29 to 33, 113 and 114 relating to the
Ministry of Food, Agriculture, Community
Development and Cooperation for which
10 hours have been allotted.

Hon. Members present in the House who
are desirous of moving their cut motions
may send slips to the Table by 14.15 hours
indicating the serial numbers of the cut
motions they would like to move. They will
be treated as moved if they are otherwise
admissible.

DEMAND NO. 29—MINISTRY OF FOOD
AGRICULTURE, COMMUNITY DEVELOP-
MENT AND COOPERATION.

MR. SPEAKER : Motion moved :

[Mr. Speaker]

"That a sum not exceeding Rs. 1,58,22,000 be granted the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Ministry of Food, Agriculture, Community Development and Co-operation'."

DEMAND NO. 30—AGRICULTURE,

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 8,85,01,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Agriculture'."

DEMAND NO. 31—PAYMENT TO INDIAN COUNCIL OF AGRICULTURAL RESEARCH.

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 12,91,69,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Payments to Indian Council of Agricultural Research'."

DEMAND NO. 32—FOREST.

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,48,38,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Forest'."

DEMAND NO. 33—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION.

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 37,98,89,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Other Revenue

Expenditure of the Ministry of Food, Agriculture, Community Development and Co-operation'."

DEMAND NO. 113—PURCHASE OF FOODGRAINS AND FERTILIZERS

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 2,03,40,48,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Purchase of Foodgrains and Fertilizers'."

DEMAND NO. 114—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION.

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 47,00,08,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Co-operation'."

MR. SPEAKER : Hon. Member's may now move their cut motions.

SHRI P. VISWAMBHARAN : (Trivandram) : I beg to move :—

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.

[Failure to make India self-sufficient in production of foodgrains. (1)]

SHRI N. SHIVAPPA (Hassan) : I beg to move :—

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.

[Need to give incentive to the farmers by not levying heavy taxes which touch their economy in all respects. (2)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to provide funds through the co-operatives and the commercial banks to agriculturists. (3)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to bring up the district-wise agricultural pilot projects to effective function. (4)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to provide adequate opportunity to agriculturists to gather and gain experience and technique of advanced agriculture by visiting certain foreign countries at the cost of the Government. (5)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government in not implementing the Malnad Improvement Schemes. (6)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to make a study of the real need of the tractors for the farmers in the country. (7)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Co-operation be reduced to Re. 1."

[Failure of the Government to evolve a national policy to augment agro-industries and agro-business in the country to facilitate the agricultural development and to improve the conditions of the agriculturists with a change for better economy. (8)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide sufficient funds in the shape of loans to the agriculturists to purchase tractors. (9)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to see that the monopoly procurement drive had led and is leading to fraud and corruption. (10)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to give a free market to the cultivators by not imposing controls. (11)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to visualise that the continuous use of chemical fertilizers makes the land barren as per the opinion of agricultural experts. (12)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to make proper arrangements of water supply along with chemical fertilizers. (13)].

"That the demand under the head Ministry of Food, Agriculture, Community

[Shri N. Shivappa]

Development and Cooperation be reduced to Re. 1."

[Failure of the Government to take necessary steps to increase the cattle wealth so that it should serve as a natural source of manure which is necessary to keep up productivity of the soil. (14)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to see that the use of insecticides and pesticides has proved harmful to the cattle consuming the fodder as also the human beings. (15)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to provide cheap foodgrains. (16)].

SHRI MEETHA LAL MEENA (Sawal Madhopur) : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to keep the Rice Mills in Rajasthan running which are closing down due to scarcity of paddy. (17)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide assistance to Rajasthan for the expansion of Rice Mills in Rajasthan. (18)].

SHRI P. VISWAMBHARAN : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to supply adequate quantity of rice to Kerala State in order to maintain at least 8 oz. rice ration per adult per day. (20)].

SHRI N. SHIVAPPA : I beg to move :
"That the demand under the head Agriculture be reduced to Re. 1."

[Failure of the Government to provide land to the landless. (23)].

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure of the Government to provide enough minor irrigation facilities either by tapping the under ground water or the surface water resources. (24)].

SHRI P. VISWAMBHARAN : I beg to move :

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to start without delay the proposed large size State farm in Kerala. (31)].

"That the demand under the head Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to reduce the administrative expenses in the Food Corporation of India with a view to reduce the selling price of foodgrains handled by it. (39)].

"That the demand under the head Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to allot more funds for the development of fisheries in Kerala State. (40)].

SHRI OM PRAKASH TYAGI (Moradabad) : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community

Development and Cooperation be reduced by Rs. 100."

[Failure to abolish food zones. (62)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to make the country self-sufficient in food production. (63)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to arrange for adequate warehousing capacity to store foodgrains. (64)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to save foodgrains from mice etc. (65)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Loss of thousands of tonnes of foodgrains by allowing it to be carried in open railway wagons during rainy season. (66)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to create stocks of foodgrains in rural areas. (67)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to pay attention towards milk production. (68)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to protect cows. (69)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Delay in presenting the report of the cow protection committee. (70)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to set up Go-Sadans and to improve the breed of cows. (71)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to encourage the scientists engaged in agricultural research. (72)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to utilise fully the ground water. (73)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to arrange for the spare-parts of the tractors and also for their repairs. (74)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to protect the crops against bats, parrots, monkeys and other harmful creatures. (75)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to achieve the same per acre yield as in other developed countries. (76)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to provide water, fertilizers, and implements for agriculture. (77)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to bring about land reforms legally. (78)].

[Shri Om Parshad Tyagi]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to provide land to the landless. (79)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to ensure remunerative prices of foodgrains and sugarcane to farmers. (80)].

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to make improved seeds easily available. (81)].

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure in achieving the progress to improve the breed of cattle. (82)].

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Failure to check mismanagement in the purchase of foodgrains. (83)].

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Looting and harassing the farmers in regard to the procurement of foodgrains by Government agents (84)].

SHRI BENI SHANKER SHARMA
(Banka) : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to remove food zones when there has been good crop in the consecutive two years. (85)].

"That the demand under the head Ministry of Food, Agriculture, Community

Development and Cooperation be reduced to Re. 1."

[Failure to complete big river valley projects such as Gandak and Kosi in North Bihar. (86)].

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to assure economical price to the cultivators for the foodgrains produced by them. (87)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to get economical price to the sugarcane cultivators. (88)].

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to utilise vast tracts of land in the hilly and plateau regions of Bihar for cultivation purposes. (89)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Need to cancel PL-480 agreement. (90)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to stop further imports of foodgrains. (91)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to lay down long range policy for the production and

development of sugar industry. (92)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to start floating lift irrigation schemes on the banks of perpetually flowing rivers. (93)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to start cultivation of such crops in the hilly and plateau regions of Hazaribagh and Santhal Praganas areas which can be easily grown by cultivators in those lands. (94)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to establish a net-work of power-driven tubewells throughout the country especially in Bihar which is more susceptible to drought in case of failure of rains. (95)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to finalise the agreement with World Bank for the scheme for water resources studies. (100)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to arrest the increase in price of seeds and equipment. (101)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to modernise fisheries and make it a great foreign exchange earner. (102)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to activate the Intensive

Agricultural District Programme. (103)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to completely modernise agriculture in the country. (104)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to start more farms like the one at Suratgarh in each State. (105)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Discontinuance of subsidies to manufacturers of fertilizers. (106)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to reduce administrative expenditure of Indian Council of Agricultural Research. (107)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Need to form a Bhoomi Sena (Krishi Sena) on the lines of the Army to reclaim and bring into cultivation desert areas of Rajasthan and Kutch in Gujarat. (113)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Need to provide means and technical know-how to agriculturists in the desert areas of Rajasthan and Kutch (Gujarat) for reclaiming large tracts of barren land for cultivation. (114)]

"That the demand under the head Agriculture be reduced to Re. 1."

"Failure to prepare a comprehensive scheme aiming to get two crops from

{Shri Beni Shankar Sharma]
the 'Khazan' lands of 'Comunidades'
in Goa. (115)]

"That the demand under the head
Agriculture be reduced to Re. 1."

[Failure to prepare a scheme for
the development of deep sea
fishing in the Konkan Coast of
Malabar. (116)]

"That the demand under the head
Agriculture be reduced by Rs. 100."

[Need to provide substantial funds
to the Union Territory of Goa,
Daman and Diu for the development
of forest wealth. (117)]

"That the demand under the head
Agriculture be reduced by Rs. 100."

[Installation of more saw-mills in
the public sector, in the big islands
of Andaman group. (118)]

"That the demand under the head
Agriculture be reduced by Rs. 100."

[Need to educate the people of
Nicobar engaged in coconut plantations,
to follow the methods used in Goa
and Kerala for the same plantations.
(119)]

"That the demand under the head
Agriculture be reduced by Rs. 100."

[Need to scrap the monopoly in
Nicobar Islands to buy the Area
and Coconut. (120)]

"That the demand under the head
Agriculture be reduced by Rs. 100."

[Need to instal plywood factories in
the Andamans in public sector. (121)]

"That the demand under the head
Agriculture be reduced by Rs. 100."

[Need to exploit by organized
planning the forest wealth of
Andamans which can give India
crores of Income. (122)]

"That the demand under head Other
Revenue Expenditure of the Ministry of
Food, Agriculture, Community Develop-
ment and Cooperation be reduced by
Rs. 100."

[Failure to instal fruit and fish
canning plant in Goa in public
sector. (123)]

"That the demand under the head
Other Revenue Expenditure of the
Ministry of Food, Agriculture, Community
Development and Cooperation be reduced
by Rs. 100."

[Need to provide necessary funds to
maintain the river side Khazan
bunds in Goa threatened by sea-
tides. (124)]

"That the demand under the head
Other Revenue Expenditure of the
Ministry of Food, Agriculture, Commu-
nity Development and Cooperation be
reduced by Rs. 100."

[Need to open in Goa an agricultural
college. (125)]

"That the demand under the head
Other Revenue Expenditure of the Ministry
of food, Agriculture, Community Develop-
ment and Cooperation be reduced by 100."

[Need to supply at moderate cost
seeds of hybrid qualities to the
farmers in Goa. (126)]

"That the demand under the head
Other Revenue Expenditure of the Ministry
of Food, Agriculture, Community Develop-
ment and Cooperation is reduced by
Rs. 100."

[Need to open in Goa an experi-
mental Agricultural Farm on the
lines of Suratgarh. (127)]

"That the demand under the head
Other Revenue Expenditure of the Ministry
of Food, Agriculture, Community Develop-
ment and Cooperation reduced by
Rs. 100."

[Need to experiment the grafting
methods used in Goa regarding

mango-crops, in other suitable parts of India. (128)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Need to investigate into allegations against cooperative societies in Goa dealing with selling of fertilizers. (129)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Need for regular supply of fertilizers to the small agriculturists on credit basis. (130)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced Rs. 100."

[Malpractices by Government servants in regard to distribution of Fertilizers. (131)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Need to provide proper training to the staff of Cooperative Societies which is engaged in purchase and sale of fertilizers and foodgrains. (132)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Disregard by Government servants in Diglipur Area of Andaman group of Islands by evading the timely purchase of paddy from farmers. (133)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Need to prepare a scheme to purchase fertilizers made from fish in Goa. (134)]

"That the demand under the head Other Capital Outlay of the Ministry of Food,

Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Need to provide funds to the small-holding-agriculturists of Goa through Agricultural Credit Corporation personal surety. (135)]

"That the demand under the head Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Need to provide fishing trawlers to Corporative Societies in Goa on easy terms. (136)]

SHRI SARJOO PANDEY (Ghazipur) :
I beg to move :—

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the Government to formulate a national policy for the expansion and development of agro-trade. (149)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to make available foodgrains at cheap rates. (150)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to make India self-sufficient in food production. (151)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to make adequate arrangements for fertilizers and water. (152)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Shri Sarjoo Pandey]

lopment and Cooperation be reduced to Re. 1."

[Failure to set up cooperative sugar mills in U. P. (153)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to grant licences for rice mills in U. P. (154)]

SHRI K. M. KOUSHIK (Chanda) : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Policy of restricting free movement of wheat which is detrimental to the interests of the cultivator and consequently on agricultural production. (155)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide land to the landless for purposes of cultivation. (156)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide minor irrigational facilities. (157)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to tap underground water as also the surface water for irrigational purposes. (158)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Leading agriculture of the country to

ruin by forcing the cultivators to take to hybrid and to the use of fertilisers without ensuring a regular and timely supply of water. (159)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Use of chemical fertilizers without giving any thought that the land after some time becomes unfit for any crop. (160)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to take adequate steps to increase cattle wealth producing natural manure which is necessary for retaining the fecundities of the soil. (161)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to take note of the fact that the use of insecticides and pesticides have proved deleterious to the safety of cattle and men consuming the produce. (162)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to implement in full or part the recommendations of the study team on agriculture appointed by the Administrative Reforms Commission. (163)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to implement the policy of purchase through cooperatives. (164)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide free trade to agriculturists by removing all controls and zonal restrictions (165)]

"That the demand under the head Ministry of Food, Agricultural, Community Development and Cooperation be reduced to Re. 1."

[Failure to solve the problem of agricultural development and production owing to its failure to pursue realistic policies as opposed to ideological approaches. (166)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to act on the experience gained by removing control over the free movement of pulses including gram which has shown distinct advantages to the producers and consumers. (167)]

SHRI SARJOO PANDEY : I beg to move :-

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to formulate schemes to locate underground water resources. (168)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to provide land to the landless. (169)]

"That the demand under the head Agriculture be reduced to Rs. 100."

[Failure to provide boring rigs in drought-hit areas of U. P. (170)]

"That the demand under the head Purch-

ase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Purchase of fertilizers and its faulty distribution system. (171)]

"That the demand under the head Other Capital Outlay of the Ministry of Food, Agricultural, Community Development and Cooperation be reduced by Rs. 100."

[Need to reduce the prices of foodgrains by the Food Cooperation of India. (172)]

SHRI RAMAVATAR SHASTRI (Patna) : I beg to move :-

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure of the policy of allowing the sale of 40 per cent produce of sugar in open market. (173)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to stop the import of foodgrains under P. L. 480 and thus make the country self-reliant. (174)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to control the price of essential commodities. (175)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to nationalise the wholesale trade of foodgrains. (176)]

"That the demand under the head Ministry of Food, Agriculture, Community Deve-

lopment and Cooperation be reduced to Re. 1."

[Failure to check black marketing by monopolist grain merchant in India. (177)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to check profiteering and hoarding. (178)]

SHRI BENI SHANKER SHARMA : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100".

[Need to run Super Bazars on second business economical lines so as to save them from losses. (196)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Failure to run the Suratgarh farm on sound economical basis. (198)]

"That the demand under the head Agriculture be reduced to Re. 1."

[Need to grow quick growing and fruit-bearing trees in the hilly and plateau regions of South Bhagalpur, Santhal Parganas and Hazaribagh areas Chironji dana, Kend and Katahal. (199)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to grow Kendu leaf trees used Bidi manufacture in hilly regions of Bihar and Madhya Pradesh. (200)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to construct small reservoirs for storing rain water for irrigation purposes in the hilly and Plateau regions of Bihar. (201)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to dig deep tube-wells by diamond ring movement process in the hilly and plateau regions of the country. (202)]

"That the demand under the head Forest be reduced to Re. 1."

[Necessity of afforestation of the hilly and plateau areas of South Bhagalpur Santhal Pargana, and Hazari Bagh regions (203)]

"That the demand under the head Forest be reduced to Re. 1."

[Failure to check speedy deforestation of the regions lying in the Katoria and Chandan and adjoining hilly tracts under the Banka and Devghar sub-divisions in Bihar. (204)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and cooperation be reduced by Rs. 100."

[Need for colourisation of vanaspati. (205)]

"That the demand under the head Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100"

[Need to improve the working and service of the service of the Delhi Milk Scheme. (206)]

SHRI RAMAVATAR SHASTRI : I beg to move :

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to exempt uneconomic holding from land revenue. (207)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced Re. 1."

[Failure to provide land to cultivators though progressive land reforms. (208)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to bring all cultivable fallow land in country under the Plough. (209)]

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced to Re. 1.

[Failure to distribute all cultivable fallow land among the landless and cultivators having inadequate land. (201)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to stop the import of food-grains. (211)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to stop imports under P. L. 480. (212)]

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to enable farm labourers to rid themselves of indebtedness and clutches of illegal money-lenders. (213)]

"That the demand under the head Ministry of Food, Agriculture, community Development and Cooperation be Reduced to Re. 1."

[Failure to check rise in prices of sugar. (214)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure in starting large scale cooperative farming. (215)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide drinking water for the agriculture labour. (216)]

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure in nationalising the wholesale trading of Foodgrains. (217)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure in reducing the gap between wealthy and poor in village through developmental works. (218)]

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced by Rs. 100,"

[Failure to check or abolish illegal money lending in rural areas. (219)]

"That the demand under the head Ministry of Food Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to make country self dependent in food. (220)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure to set up Cooperative Societies for agricultural labourers and landless farmers in all the villages. (221)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure to sell entire sugar at controlled prices. (222)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure to nationalise all Sugar Mills. (223)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure to nationalise the wholesale trade of foodgrains. (224)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure to give proprietary rights to the families in rural areas over the land tilled by them. (225)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Need to take over the Mohini Sugar Mill of Warsaliganj in district Gaya in Bihar by Government. (226)]

"That the demand under the head Ministry of Food, Agriculture, Community De-

velopment and Cooperation be reduced by Rs. 100/-."

[Failure in starting Mohini Sugar Mill of Warsaliganj in district Gaya in Bihar. (227)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure in fixing the minimum price of sugarcane at Rs. 15/- per quintal. (228)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure in laying down a maximum difference of 15 percent in the purchase and sale prices of foodgrains. (229)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100/-."

[Failure to give land to the tillers by introducing progressive land reforms. (230)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Re. 1/-."

[Failure in checking corruption rampant in cooperative societies. (237)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in laying a net work of minor irrigation facilities in the entire country. (238)]

"That the demand under the head Ministry of Food, Agriculture, Community De-

velopment and Cooperation be reduced to Rs. 1/-."

[Failure in ending the famine conditions in various States. (239)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in arranging free relief in famine affected areas. (240)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in implementing Panchayat Parishad law in all districts of Bihar except three districts. (241)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in entrusting the cooperative societies to the poor after getting them freed from the grip of rich persons. (242)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Need to reduce the prices of wheat available at ration shops. (243)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Need to supply other consumer goods through ration shops. (244)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Rs. 1/-."

[Failure in fixing the price of sugar can at Rs. 14/- per quintal. (245)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in reducing the prices of sugar. (246)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in free distribution of Government's waste land among the agricultural labourers and poor farmers. (247)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in introducing graded income tax system in place of land revenue in rural areas. (248)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in implementing fundamental land reforms. (249)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Need to give more powers and provide more resources to Panchayats so that they could work more effectively. (250)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in abolishing land revenue on uneconomic cultivation. (251)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

velopment and Cooperation be reduced to Re. 1/-."

[Failure in abolishing the Block Development Offices (252)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in holding elections to Panchayats in time. (253)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in supplying seeds in time and at cheap rates to the cultivators. (254)].

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1/-."

[Failure in checking rise in the prices of fertilizers. (255)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure to make available good seeds to farmers to increase food production. (256)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure to check the theft of seeds, fertilizers and insecticides. (257)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure to fix adequate price for the produce of farmers. (258)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Need to give special assistance to fruit growers. (259)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Need to grant special assistance to banana and mango growers. (260)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure to check blackmarketing in the sale of fertilizers. (261)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Need to lay more stress on the development of fisheries. (262)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Unsatisfactory progress in the direction of agro-scientific education (263)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure in propagating and publicizing process of conservation of plants among villagers. (264)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure to provide incentive to agriculturists for co-operative agriculture. (265)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure to check the misuse of money in Government Agricultural Farms. (266)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Need to make the Government Agricultural Farms useful. (267)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure in protecting crops and foodgrains from mice. (268)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure in fixing suitable prices of commercial crops- (269)].

"That the demand under the head agriculture be reduced by Rs. 100/-."

[Failure in supplying folder or paying wages to the nearby village women in lieu of their working daily for two hours in the Indian Agricultural Research Institute, New Delhi. (270)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure in checking the malpractices, arbitrary actions and corruption by officers in Central Potato Research Institute, Phulwari (Patna). (271)].

"That the demand under the head Agriculture be reduced by Rs. 100/-."

[Failure in reinstating the retrenched employees of Central Potato Research Institute, Phulwari (Patna). (272)].

"That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100/-."

[Need to confirm the male as well as female labourers working in the Indian Agricultural Research Institute. (273)].

"That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100/-."

[Need to increase the wages of Rs. 2.50 paid per day to the labourers working in the Indian Agricultural Research Institute. (274)].

"That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100."

[Need to find a solution in regard to the difficulties of the Indian

Agricultural Research Institute, New Delhi. (272)]

"That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100."

[Need to develop the Indian Agricultural Research Institute, New Delhi into a most modern Institute (276)]

"That the demand under the head Payments to Indian Council of Agricultural Research by reduced by Rs. 100.

[Violation of the agreement concluded between Central Potato Research Institute and the Central Potato Research Institute Workers' Union, Phulwari before the Deputy Labour Commission of the Central Government (277)]

"That the demand under the head Payments to Indian Council of Agricultural Research by reduced by Rs. 100".

[Failure to give recognition to the Central Potato Research Institute Workers' Union, Phulwari (278)]

That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100"

[Need to fix the minimum wages of the workers of the Central Potato Research Institute, Phulwari at Rs. 100 per month (279)]

"That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100"

[Need to confirm all the workers of Central Potato Research Institute, Phulwari (280)]

"That the demand under the head Payments to Indian Council of Agricultural Research be reduced by Rs. 100"

[Need for the further development of the Pusa Agricultural Research Laboratory Bihar (281).]

SHRI GADILINGANA GOWD
(Kurnool) : I beg to move :

“That the demand under the head Ministry of Food, Agriculture, Community Development and Co-operation be reduced to Re. 1”

[Failure to provide sufficient drills to Community Development Blocks for digging wells (282)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.”

[Policy regarding selection of farmers to see the agricultural development in foreign countries under the youth exchange scheme (283)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.”

[Failure to provide adequate medicines in the primary health centres in Community Development Blocks (284)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1”

[Failure of cooperative rice mills set up in Andhra Pradesh (285)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.”

[Failure to provide facilities to the agriculturists under T.B.P. in Andhra Pradesh (286)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1”

[Failure to abolish the Suratgarh farm in spite of the recommendations

of the PAC and also to drop Sidanor project and other such projects in the country (287)]

SHRI MAHANT DIGVIJAI NATH
(Gorakhpur) : I beg to move :

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1”

[Dependence on foreign countries particularly USA for food stuffs (288)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.”

[Failure to make the country self-sufficient in food (289)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1”

[Failure to encourage the farmers to grow more food in the country (290)]

“That the demand under the head, Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1”

[Failure to provide the facility of loans to farmers through cooperative banks (291)]

“That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1.”

[Failure to abolish the food zones in country (292)]

“That the demand under the head Ministry of Food, Agricultural, Community Development and Corporation be reduced to Re. 1”

[Failure to provide the facility of free movement of foodgrains in the country (293)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to ask the "Krishi Pandits" to go to the villages and teach the farmers the best methods of cultivation (294)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1"

[Failure to hold annual agricultural exhibitions in various parts of the country (295)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1"

[Failure to pay more and more attention towards the supply of good and sufficient quantity and quality of tractors to farmers (296)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1".

[Failure to pay any heed to the warnings given by the agriculture specialists that the land becomes barren as a result of use of fertilisers (297)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to take steps to protect the animals which provide the natural manure to lands (298)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1".

[Failure to examine the anti-germs medicines which causes troubles to the animals and human beings (299)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to provide cheap foodgrains to the public in the country (300)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to increase the quantity and quality of ration given to ration card holders in the country (301)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to evolve a good policy relating to food production in the country (302)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to fix a favourable price of sugarcane in the country (303)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to have good and sufficient godowns in the country (304)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Damage caused to the foodgrains in transit in open wagons during monsoon season (305)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to protect foodgrains in

stores from mice and other harmful insects (306)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to construct more godowns in the villages (307)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Re. 1."

[Failure to stop the PL 480 help (308)]

"That the demand under the head Ministry of Food, Agriculture Community Development and Cooperation be reduced to Re. 1."

[Failure to provide irrigation projects to the districts of eastern Uttar Pradesh, particularly Gorakhpur district (309)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to increase the production of sugar in the country (310)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to reduce the price of sugar in the country (311)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to compete with the foreign countries in the field of export of sugar to foreign countries (312)]

"That the demand under the head

Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100".

[Failure to export sugar at low price to foreign countries (313)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Ban on the manufacture of gur in villages which is the main diet of farmers (314)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Overlooking the domestic needs of sugar while exporting it to other countries (315)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to encourage farmers to grow more sugarcane in the districts of Eastern U. P. and particularly the Gorakhpur district (316)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to introduce the floating lift irrigation projects in the country (317)]

That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to make the provision of storing of foodgrains mandis in the country (318)]

"That the demand under the head Ministry of Food, Agriculture, Community

Development and Cooperation be reduced by Rs. 100."

[Failure to control the price of the foodgrains in the country (319)]

"That the demand under head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to provide cheap fertilisers and irrigation facilities to agriculturists (320)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to provide vocational training to farmers in the country after harvest (321)]

"That the demand under the Head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to supply the boring machines in the drought effected areas of the country particularly the Eastern districts of U. P. and more particularly the Gorakhpur district. (322)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to check the black-marketing in foodgrains. (32S)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to take stern action against the hoarders in the country. (323)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need for immediate relief steps in the famine effected areas in Haryana

State and most particularly the Gurgon district. (325)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to provide seeds to the farmers at cheaper rates in the country. (326)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to ban the sub-division and fragmentation of land in the country. (327)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need for projects for the use of underground water in the country. (328)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to convert sea water into the irrigatable water. (329)]

SHRI RAMAVATAR SHASTRI : I beg to move :—

That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to end corruption and mismanagement in the Food Corporation of India. (330)]

"That the demand under the head Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to extend uniform treatment to all the employees working in the Food Corporation of India. (331)]

"That the demand under the head Ministry of Food, Agriculture, Community

Development and Cooperation be reduced by Rs. 100."

[Failure to recognise the union of employees of the Food Corporation of India (332)]

"That the demand under the head Forest be reduced by Rs. 100."

[Failure to conserve the forests. (333)]

"That the demand under the head Forest be reduced by Rs. 100."

[Failure to safeguard the traditional rights of the people living in the forest areas to chop wood, month-cleaning twigs and leaves from the forest. (334)]

"That the demand under the head Forest be reduced by Rs. 100."

[Selling of forest wealth at less price to the monopolists of the country. (335)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100.

[Failure to make adequate and extensive arrangements for the treatment of cattle in rural areas. (336)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Need to extend poultry farming. (337)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Benefitting sugar magnates by National Sugar Manufacturers Association. (338)]

"That the demand under the head Other Revenue Expenditure of the Ministry of

Food, Agriculture Community Development and Cooperation be reduced by Rs. 100.

[Need to nationalise sugar industries. (339)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to take over Mohini Sugar Mill, Varisliganj (Bihar). (340)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to ensure the payment of arrears to cane-growers by sugar Mills. (341)]

"That the demand under the the head Other Revenue Expenditures of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to end the policy of depending on the foreign experts. (342)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Unsatisfactory working of the Department of Animal Husbandry. (343)]

SHRI MAHANT DIGVIJAI NATH : I beg to move :—

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to pay more attention towards the increase of milk production in the country. (344)]

"That the demand under the head Agri-

culture be reduced by Rs. 100."

[Failure to ban cow slaughter in the country. (345)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to declare the cow as National Animal in the country. (346)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Delay in submission of the Cow Protection Committee Report. (347)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to take immediate steps for the improvement of Haryana breed of cows in the country. (348)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to make provision for free training in operation of tractors. (349)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to make provision for the manufacture of spare parts of tractors in the country. (350)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to introduce foreign methods in cultivation for growing more food. (351)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to help Grow More Food Campaign in the country. (352)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to improve the position of milk supply in Delhi. (353)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to apply the Bombay milk supply technique for improvement of Delhi Milk Supply Scheme. (354)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to set up agricultural farms in Gorakhpur on the pattern of Suratgarh farm. (355)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Failure to stop the land slides in Uttar Pradesh. (356)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need to set up more and more agriculture colleges in Eastern districts of Uttar Pradesh and particularly in Gorakhpur district. (357)]

"That the demand under the head Agriculture be reduced by Rs. 100."

[Need for soil conservation in the country. (358)]

SHRI RAMAVATAR SHASTRI: I beg to move :-

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to meet the shortage of good breed of bulls in the country. (359)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced to Rs. 100."

[Failure to supply adequate quantity of fodder for cattle at cheap rates during famine. (360)]

"That the demand under the head Other Revenue Expenditure of the Ministry of

Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to guarantee the supply of pure ghee and milk in the country. (361)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to diagnose the animal diseases. (362)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to ensure payment of arrears amounting to lakhs of rupees due from South Bihar Sugar Mills, Bihta to cane growers. (388)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to oust foreigners from agricultural sector. (389)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to check many-sided American infiltration in agriculture sector. (390)]

"That the demand under the head Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation be reduced by Rs. 100."

[Failure to oust American Peace Corps active in agricultural sector in various State in the country. (391)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Failure to make the country self-sufficient in fertiliser production. (392)]

"That the demand under the head Purchase of Foodgrains and Fertilizers be reduced by Rs. 100."

[Need to set up fertiliser factories in each State in the country. (393)]

SHRI. GADILINGANA GOWD : Kurnool): Sir, this is one of the most important ministries of the Government of India whose help has to reach 70 per cent of the population of our country who happen to be agriculturists. My leader, Professor Ranga, during his speech on the General Discussion on the Budget rightly said that adequate funds have not been kept at the disposal of this Ministry. In spite of these drawbacks and in spite of there not being coordination and cooperation this Ministry headed by a senior Cabinet Member and ably assisted by two State Ministers has brought a green revolution in the country for which the Ministry and the concerned Ministers deserve congratulations.

I have been submitting to you for the last about fifteen years that some of the schemes evolved by the Ministry after deep thinking and a lot of research are not being properly implemented in the States by the persons in charge of implementation. I can cite hundreds of such instances but in the limited time at my disposal I will only give a few so that Government may look into them and rectify them in order that the farmers may benefit and there could be increased food production in the country.

There is the TB Project in Andhra Pradesh. Water was jet into the canals nearly 15 years ago—in 1953-54. But till now, even after 15 years, nearly 50,000 acres in this area still remain undeveloped. Government has to make enquiries and give proper assistance to the farmers here to get their land developed. I do not know how many such instances are there in the whole country. All these things must be thoroughly gone into.

When I asked a question I was told by the Minister of Irrigation that 1,14,000 acres of land have already been developed.

Of course, this Ministry is not concerned with that. As I also happen to be a member of the irrigation advisory board of the State, I asked him outside how he supplied this figure when only 50,000 acres of land have been developed and 50,000 acres are yet to be developed. He said that this is the information furnished to him by the State. Therefore, my submission is that the Centre should not reply completely on the information furnished by the State Government. They should have a separate machinery to get these things verified and give necessary help.

MR. SPEAKER : The hon. Member may continue his speech in the afternoon.

13. hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[SHRI VASUDEVAN NAIR *in the Chair*]

DEMANDS FOR GRANTS —*contd.*

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION —*contd.*

SHRI GADILINGANA GOWD : Mr. Chairman, the Government set up the Suratgarh Farm about 13 years ago for the production of good seed for distribution to the farmers. It has completely failed to achieve its objectives. The Public Accounts Committee in their Report, on p. 17, strongly recommend the abolition of this Farm and the distribution of 36,000 acres of this Farm to progressive farmers. Likewise, on Singanoor Farm in Mysore State, the Government intends spending Re. 1 crore and 68 lakhs. It is of an area of 7500 acres and it amounts to nearly Rs. 2500 per acre. The Public Accounts Committee has also said that in view of its location in the drought-affected area, the Government should not think of investing large amounts in this Farm. Therefore, I request the hon. Minister to kindly examine this.

The Indian Council of Agricultural Research has been very good work. When it was constituted it was decided that 80 per cent of the money allotted to it should be spent on research work and only 20 per cent on administration. Now, what has happened is that the Government is spending about 80 per cent of the money allotted to the Council on administration and 20 per cent only on research work. This should be avoided. The administrative expenditure should be reduced. They should, strictly, adhere to their original intentions.

As regards the Central Seeds Corporation, the high yielding seeds are being distributed and the black-marketing is going on because the farmers are very much impressed with these seeds and there is great demand from the farmers and, taking advantage of this thing, some middlemen have come in the field. Somehow or other, they have been able to get agencies from the Central Seeds Corporation and these middle-men are making a lot of black money. Therefore, this has got to be investigated and middle-men should be avoided. The cooperatives should be entrusted with the work of distribution of seeds.

As you are aware, for Youth Exchanges, the farmers are selected to go to foreign countries to study the development of agriculture in those countries. What is actually happening is that the farmers belonging to the Congress party only are being selected and I do not know if even one farmer belonging to Opposition parties has been selected. Selections are not made on the merits of the candidates but on the party considerations. That should be avoided. The merits of the youth are not taken into consideration in the selection. The persons who are in a position to give Rs. 3000 to Rs. 6000, even among Congress people, for some building—I do not know whether it is for the building of Bharat Krishak Samaj or some other building—are selected. I was told by persons who gave the amount of Rs. 3000 to Rs. 6000 for being selected to go to foreign countries that they were the only persons who were being selected. This kind of a thing is going on.

SHRI ANANTRAO PATIL (Ahmednagar) : To whom is the money paid?

SHRI GADILINGANA GOWD : Some people who are in charge of selections are paid. How can a poor man afford to pay Rs. 3000 to Rs. 6000 for being sent to a foreign country to study the development of agriculture? Therefore, the Government should examine this and see that not single pie is collected from such people.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I would like to have more information from the hon. Member.

SHRI GADILINGANA GOWD : I can give the names of the persons who have paid the money. But I did not like to mention them here. I can give the names.

Then, the Government are giving titles of Krishi Pandit and First prizes to farmers with a view to give impetus to farmers to produce more. Here again, only the persons who can manoeuvre to get the statistics inflated are being given the First prize. I am telling you this from my personal experience. I come from Andhra Pradesh. In 1966, one Mr. Machan Gangana was awarded the title of Krishi Pandit and given the First prize. There, the big industrialists can afford to purchase the officers and get statistics inflated. I would request the hon. Minister to send somebody to find out these things. It is said that they have been given the title of Krishi Pandit because they have produced 35 quintals of paddy per acre. That comes to about 43 bagt. I am prepared to resign my membership if this is a fact. I am a farmer myself, and I know that they cannot produce even 25 bags of paddy. In fact, this has become a matter for laughter in my area. Anyhow, it is a past event. I would request the hon. Minister to see that such things do not recur.

Regarding financial assistance to farmers, I am glad that the State Bank of India has been instructed to give financial assistance to the farmers. But the State Bank authorities do not appear to know

the rules and regulations properly. One of the agents of the State Bank of India in my place approached me and asked me to take a loan. I said that that was not necessary. Then he said that I had to take it because then alone other ryots would come and take advantage of the facility. I agreed. Then he said that the Bank would give at the rate of Rs. 250 per acre for producing paddy. I accepted it and they recommended Rs. 4000. After a month or so, the agent came and told me that I had to mortgage 15 acres of my wet land. We land would cost about Rs. 10,000 per acre and he wanted 15 acres to be mortgaged for a loan of Rs. 4000. I could understand if the crop is to be mortgaged, because there must be some security for the amount that is being advanced by the banks. I do not know whether the rules are like that or not. These things are to be gone into and thoroughly examined; the crop has to be mortgaged and else personal security may be taken for the amount that is advanced.

Co-operative societies are working more on political lines rather than with a view to helping the agriculturists. If co-operative institutions are headed by Congressmen, they get all the benefit but if they are headed by non-Congressmen, they are condemned. All these aspects should be got examined.

It is only recently that agriculturists have started coming up and they have begun to stand on their own legs. I would like to know whether before proposing the tax on agricultural wealth, the Deputy Prime Minister had consulted the Agriculture Ministry or not and whether this Ministry gave its concurrence to that tax or resisted it. I would like to know what is going to happen to these poor agriculturists.

It may not be possible for Government to take up big projects like Nagarjunasagar or Tungabhadra or Bhakra-Nangal etc. because there appears to be dearth of funds. I would, therefore, suggest to the hon. Minister to kindly make available drills so that underground water may be tapped and lift irrigation may be arranged. I have seen a report in *The Hindu* dated the 3rd instant that the Government of Tamil Nadu has been able to procure one

drill manufactured in Tamil Nadu itself. It can bore a hole of 8 inches to 16 inches, and up to a depth of 1000 feet and it can bore at the rate of 15 to 60 feet per hour. That appears to be a good thing. Instead of wasting money in farms like the Suratgarh farm and the Singanur farm etc, these amounts could be invested on purchasing these drills. I would suggest that these drills may be made available to the community development blocks in all the States.

Coming to community development and co-operation I would say that the scheme has completely failed. I would suggest the abolition of the posts of gramsevaks and gramsevikas. As a matter of fact, you must all be aware of it and yet you may probably hesitate to say it, that the presidents of panchayat samitis have become like Lord Krishna going about with these gramsevikas who have become like *gopis*. Actually, they do not do any work. I was a member of the panchayat samiti and I know that there are rules and regulations and there are also guidebooks which are bulky volumes. But none of them is doing any work. I was told that the gramsevikas were expected to go about and preach about smokeless *chula* and so on. But they are doing nothing. Therefore, I would suggest the abolition of these posts. Instead, I would suggest that engineering supervisors or additional demonstrators may be made available to the community development blocks.

As regards primary health centres, Rs. 42,000 are being spent on the staff while the cost of medicines to be used there is only about Rs. 7000. Even this amount of medicines is not supplied to them and they have to purchase only from certain medical stores where they are not available. They make an indent for the medicines, but these are not supplied to them. Things required are not being supplied to them. Distilled water is required to the extent of only about Rs. 200 and it appears that that would be enough for one year, but when indents are made, Rs. 2000 worth of distilled water is supplied instead of the medicines needed.

I would submit that the doctors should be given some authority to purchase the medicines. The medicines are intended for preventing diseases. For instance, suppose cholera starts spreading somewhere and the

doctor has made an indent with the central stores and the medicine does not come in time, then many people would die by the time the medicine is received. Therefore, there must be some provision for giving authority to the doctor to purchase the medicines required under such circumstances.

I am very glad to find that Government have an intention to set up a vanaspati factory at Adoni. It is a very good centre which produces a lot of groundnuts needed for the vanaspati factory.

I am told that the State Government have recommended some new society for this purpose. There is a society called the Adoni Co-operative Marketing Society which was started in 1939. But when the Central Government asked for proposals from the State Government, it appears that the State Government wanted their followers or friends to form themselves into a society, and that society was organised and registered and afterwards they submitted a proposal for giving this plant to that society. I did know about it till I received a representation from my area saying that such a thing had happened. I immediately wrote to the hon. Minister about it. I did not mention a single word about the directors. I am now told—of course, I have not yet received any reply from the hon. Minister, but I have got information from my State—that the Government have said that this society is not working properly and, therefore, the new society has been given that plant...

SHRI K. SURYARAYNA (Eluru) : He wrote to the State Government, not to the Central Government.

SHRI GADILINGANA GOWD : My information is from the State. I would like to point out that the work of this society has been praised at all levels by the Department during all these years. Successive registrars have been praising that society. That resulted in the NDCM giving Rs. 3½ lakhs or so for the installation of oil expellers, decorticators and ginning machines. The registrar had recommended Rs. 21 lakhs for the working capital of this society. Since the processing for Rs. 21 lakhs would take time, very recently the registrar had recommended to the Government to give an amount of Rs. 5 lakhs. This was on 6th October, 1967; On 8th November, 1967 he had recommended to

[Shri Gadilingana Gowd]

the bank to see that Rs. 2 lakhs were given to the society. I would, therefore, like to know when this society became a bad society. I want to tell you that this society became a bad society on 23-4-1968. The Registrar recommended Rs. 5 lakhs. The Government, in turning down the proposal of the Registrar, has observed in the last para, as follows :—

“Further, there is no information whether a close watch was kept by the Department over the working of the society. The efforts made by the Department in this regard may please be intimated to this Department as early as possible.”

That is to say, upto 23-4-1968 this society was good, but from that time it became bad. The Registrar, who was appreciating the society for its good work, reversed his stand from appreciation to condemnation. This is how things go on. Of course, this is not a small affair. I would appeal to the Minister to send a team from here. Agriculture may be a State subject, but still the Centre also has to take action; otherwise, there is no necessity for the existence of this Ministry here.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADASWAMY) : I have already decided to send a team of officials to look into the matter.

SHRI GADILINGANA GOWD : This Team should also examine who are the promoters of the new societies whether they have vested interests or not. My information is that they are persons doing export business in groundnut oil which is mainly required by vanaspati factories. There is also, I am told, litigation from the STC and Andhra Pradesh Co-operative Marketing Federation...
14.23 hrs.

At this stage, two visitors threw some pamphlets from the Visitors' Gallery on the Floor of the House.

MR. CHAIRMAN : Order, order. The hon. Member may continue his speech.

SHRI GADILINGANA GOWD :

The Team should be asked to investigate into all these things. The Adoni Co-operative Marketing Society has already set up oil-exPELLERS and decorticators and provision has been made in the building for the installation of four more oil-exPELLERS. I request that the team that is going must be asked to investigate whether it is going to cut down the expenses of the factory if this plant has an adjunct to the society. I request you to look into the matter.

I have just received information from the tobacco growers of my State, which is as follows. Government gets more than Rs. 194 crores from tobacco through the excise duties in 1969. So much benefit was derived through foreign exchange i. e., Rs. 19 crores in 1967. Yet, Government does so little to help the tobacco growers. Tobacco stocks worth more than Rs. 10 crores, graded and redried and produced during the last three years, are still groaning in godowns because the S. T. C. has not made any effort to promote its export. In the past, the STC rendered some help by itself coming into the market, and through its competition, tobacco prices were prevented from falling too far below the cost of production. But during this year, the STC has refused to make any purchases, so that its favourite firm from Bombay, controlled by some Valia, can have freedom to purchase at low prices some tobacco upto Rs. 2 crores. Actually this Valia firm has no firm order from England or other countries for tobacco exports, as it is not a tobacco exporter. This firm is trying to beat down tobacco prices by forcing regular exporters at Guntur and other places to quote too low prices and hand over their firm orders in favour of the Valia firm. The result is that there has been no export, no movement of tobacco to other countries and a heavy depression has set in tobacco trade.

While this is the fate of tobacco stocks of 1967, 1968, 1969 crop is finding no market. As a result of this mischief by Valia firm and STC, peasants and traders are losing heavily. The result is that peasants have no credit to invest in the next crop.

Therefore, we urge that the STC should be persuaded to enter the market, purchase

this year's tobacco crop primarily from growers and later from traders, stock it in the Government warehouses, draw credit from State Bank etc. against those stocks and thus help growers.

To discharge such functions I request the formation of tobacco development and marketing Board.

Thank you, Sir.

श्री रणधीर सिंह (रोहतक) : चेयरमैन महोदय, सबसे पहले मैं मिनिस्टर महोदय, बाबू जगजीवन राम जी को और उनके साथी श्री गुरुपदस्वामी, श्री शिन्दे और श्री एरिंग जो कि इस समय यहां पर हाजिर नहीं हैं, उनको बधाई देता हूँ। इस बात पर कि उनकी वजारत के दौरान इस देश में खेती में क्रान्ति आई है। यह कोई मामूली बात नहीं है। जब ज्यादा से ज्यादा अनाज पैदा होता था उस वक्त भी हम लोग बड़ी मुसीबत में हुआ करते थे और आज जब देश में इतनी आबादी बढ़ी है, उसके बावजूद देश में जो इन्कलाब आया है उसके लिए यहाँ एक तरफ किसान जिम्मेदार है वहाँ दूसरी तरफ हमारे वजीर साहब ने और उनकी वजारत ने और कांग्रेस पार्टी ने बेहद सरर्गामियां दिखलाई हैं और बहुत शानदार काम किए हैं और साथ ही साथ हमारे जो खेती के साइंटिस्ट्स हैं, जोकि अलग-अलग संस्थाओं में काम करते हैं जैसे कि पूसा है या पन्त नगर है या सारे देश में मुस्तलिफ जगहों पर यूनिवर्सिटीज हैं—चार पांच जगहों पर मैंने खुद जाकर देखा है और हमारे साथी पार्लैमेंट के सदस्य भी गए हैं—वहाँ पर उनके काम को देखकर हमारी आँखें खुल गई। पहले तो हम समझते थे कि सब कुछ किसान ही कर रहा है लेकिन वहाँ पर जाकर हमने देखा कि बड़ी लगन के साथ, बड़ी देशभक्ति के साथ, बड़ी खामोशी के साथ और बड़े प्यार के साथ वे लोग फार्मों पर और लेबो-रेट्रीज में काम कर रहे हैं। गेहूँ बाजरा, मक्का की एक एक बेरायटी के लिए वे 8-8, 9-9

साल तक जाफिशानी से काम करते हैं। अपने इन साइन्सदानों पर हमें बड़ा फ़ख़ है। सारे देश की उनके प्रति श्रद्धा है। उन्होंने ने इस देश को आत्मनिर्भर बनाने का काम किया है और हमें उम्मीद है कि साल दो साल में ही बहुत जल्द वह समय आने वाला है जब कि हम अपना गेहूँ और दूसरे अनाज दूसरे मुल्कों में भी भेज सकेंगे। आपकी मार्फत मिनिस्टर साहब से मैं यह कहना चाहता हूँ कि उन साइन्सदानों को जो रेम्युनेरेन्स हैं या जो उनकी लिविंग कंडीशंस हैं, उनकी जो तनख्वाहें हैं वह दूसरे साइंटिस्ट्स के मुकाबले में थोड़ी है। जो साइंटिक्ट्स एटम वम या दूसरे किस्म के डिफेंस इक्वीपमेन्ट्स तैयार करते हैं उनके मुकाबले में मैं साइंटिस्ट को ज्यादा अहमियत देता हूँ। वे लोग तो देश को और दुनिया को खत्म करने के लिए हथियार बनाते हैं लेकिन वे लोग तो देश को और दुनिया को बनाने का काम करते हैं, सारे देश और दुनिया को भुलमरी से बचाने का काम करते हैं। मैं आप की मार्फत उन लोगों को बड़ा प्यारभरा सलाम भेजता हूँ और चाहता हूँ कि मिनिस्टर साहब उन लोगों की मांगों को पूरा करें। जो काम उन लोगों ने किये हैं उनको हमने वहीं पर जा कर अपनी आँखों से देखा है। हर पार्टी के लोगों ने 50,50 के डेलीगेशंस में वहाँ पर जा कर देखा है। उनका काम निहायत शानदार है, आप हमारे इन खयालात को उन तक जरूर पहुंचावें।

दूसरी चीज में मल्टी क्रापिंग के बारे में कहना चाहता हूँ। मैं समझता हूँ कि इस चीज की जरूर तारीफ होनी चाहिए, आपोजीशन के भाई इसकी तारीफ करें। मल्टी क्रापिंग में गेहूँ, दालें, मक्का और आलू ये चार फसलें एक के बाद एक ले सकते हैं। भगवान की कृपा से हमारे देश की क्लाइमेट बहुत अच्छी है। सारा साल सूरज जोर से तपता रहता

[श्री रणधीर सिंह!

हे। यहां पर हर किस्म की फसलें पैदा की जा सकती हैं। सारी दुनिया में सिर्फ हिन्दुस्तान ही एक ऐसा देश है जहां पर साल भर में चार फसलें उगाई जा सकती हैं। इसके लिए मैं अपने उन साइन्सदानों की बार बार तारिफ करना चाहता हूँ। मैं चाहूंगा कि आप उनको हर किस्म के पुरस्कार और डेकोरेशन्स दें। शराब बनाने वाले तो पद्मश्री बना दिए जाते हैं लेकिन जो देश का नाम ऊंचा करते हैं, अन्न के मामले में देश को आत्मनिर्भर बनाते हैं—जबकि अन्न के लिए हम सारी दुनिया में मांगते फिरते थे—मैं चाहूंगा कि इन लोगों को भी आप स्पेशल तौर पर रिकग्नाइज करें।

एक जो सराहनीय कार्य हुआ है वह यह है कि हमारे देश में सोया बीन और शुगर बीट की नई फसल हमारे देश में आयी है और गन्ने की फसल के साथ 4 महीने कोल्हू के बन्त में जो मिल बन्द रहता था वह बन्द नहीं होगी और शुगर बीट से शकर बन सकती है। इसशुगर बीट का प्रचार देहातों में होना चाहिये। सोया बीन में दुनिया भर के प्रोटीन हैं इसको पोपुलराइज करना चाहिये।

हम लोगों ने पन्त नगर और दिल्ली में देखा है कि इतना बड़ा भुट्टा पैदा किया गया। उसको ब्रान्स व्हिट बोलते हैं। अगर वह कामयाब हो गया तो वह तो बिना पानी के भी पैदा कर सकते हैं और पैदावार को बढ़ा सकते हैं। जिस मुल्क में ऐसे साइन्सदां हों वहां हमें उनकी तारीफ़ करनी चाहिये। केरल वाले भाई कहते हैं कि राई व्हीट पैदा कर रहे हैं, और इधर ब्रान्स व्हीट हो गया तो जो आप 120 मिलियन टन पैदा करने चले हैं, पता नहीं उससे कितना ज्यादा आप पैदा करने लगेंगे। इन तरह तरह की वैराइटीज से जो हमारे साइन्सदां लोगों ने निकाली हैं। हमारी थ्रीड काफी बढ़ जायेगी। किसान

लोग नई वैराइटीज को अपना रहे हैं, आज उनके दिलों में तबदीली आयी है। हमारे साइन्टिस्ट जो रिसर्च का काम कर रहे हैं, जो गरीब किसान के लड़के हैं उन की दिल से तारिफ़ होनी चाहिये। हमारे वर्तमान खाद्य मंत्री जी भी गांव से आते हैं, उनके दिल में गरीबों के लिये दर्द है। जिस प्रकार आज हम रफ़ी साहिब को याद करते हैं, उसी तरह बाबू जगजीवन राम जी को भी मेरे खयाल में हमारे किसान सदियों याद रखेंगे।

गेहूं में शरबती, सोनारा और एक कल्याण वाला गेहूं की वैरायटो आयी है जिन की वजह से काफी पैदावार बढ़ी है। पहले गेहूं छै मिलियन टन होता था अब उसकी पैदावार इन नयी नयी वैरायटीज की वजह से तिगुनी हो गई है। इसलिए सरकार, हमारे मंत्री जी और रिसर्च फ़ार्म्स पर काम करने वाले साइन्सदां मुबारकबाद के मुस्तहक हैं। मैं चाहूंगा कि इन वैराइटीज का ज्यादा से ज्यादा प्रचार किया जायें।

मैं तारिफ़ करूंगा कृषि मंत्रालय की यहां के एग््रीकल्चर कमिशन की कि गेहूं की कीमत को कम नहीं होने दिया। मुझे पूरा यकीन है कि बाबू जी गेहूं की कीमत को कभी कम नहीं होने देंगे। मुझे पता है कि वह किसान हैं, गरीबों की तड़प उनके दिल में है। मैं मंत्री महोदय को बधाई देता हूँ कि उन्होंने गरीब किसान की गेहूं की कीमत घटने नहीं दी। आप और किसानों को इन्सेन्टिव देते जाइये। किसान देश के लिये मर मिटेगा। आज किसान के ऊपर सैंकड़ों तरह के टैक्स हैं। उस को इन्सेन्टिव की जरूरत है, आप उस को इन्सेन्टिव दें, जो अंग्रेजों के बन्त में थे उससे कई गुने ज्यादा होने चाहियें। फ़टिलाइज्ड पर जो टैक्स आप लगा रहे हैं यह नहीं लगना चाहिये। सारे एम० पी० और सरकार यह चाहती है कि किसान का

श्यादा से ज्यादा इन्सेन्टिव मिले, उसको रेम्पू-नरेटिव प्राइस मिले । आज फ्रंटिलाइजर बहुत महंगा है, उसको गरीब नहीं खरीद सकते, सिर्फ़ अमीर खेती वाले किसान ही उसको खरीद सकते हैं । (शुद्धबधान) What is all this nonsense ?

SHRI S. KUNDU (Balasore) : He said what is all this nonsense.

SHRI RANDHIR SINGH : That was because he did not allow me to speak.

मैं कह रहा था कि चूँकि फ्रंटिलाइजर महंगा है इसलिये गोबर का इस्तेमाल कराओ । देहात के लोग गोबर को जलाते हैं । अगर जलाने के बजाये उसको खेत में पट्टाचाया जाये तो एक और इनकलाब आयेगा । लेकिन इसके लिये यह जरूरी है कि अभी जो गोबर के उपले किसान बनाता है तो उसको उपले के बजाय सस्ते दाम पर कोयला दें जिससे गोबर को जलने से बचाया जा सके । अगर ऐसा किया गया तो आप देखेंगे कि जो फ्रंटिलाइजर नहीं खरीद सकते वह गोबर से ही इनकलाब ला देंगे । पंजाबी भाई बड़े सयाने होते हैं उनके जितने मवेशी होते हैं उन को वे खेत में ले जा कर बांधते हैं ताकि जितना पेशाब और गोबर वह करते हैं वह सारा खेत में ही रहता है । इसलिये मैं कहूँगा कि अभी जो आप करोड़ों रुपया बाहर फ्रंटिलाइजर पर खर्च कर रहे हैं वह गोबर का इस्तेमाल बढ़ने से बच सकता है । साथ ही मेरी गुञ्जारिश है कि फ्रंटिलाइजर को सस्ता कीजिये ताकि गरीब किसान उसको खरीद सकें । अभी तो दुनिया में सब से ज्यादा महंगा फ्रंटिलाइजर हमारे यहां है ।

पंपिंग सैंट और ट्यूब वेल पर टैक्स लगा है । मैं चाहूँगा कि इस पर नहीं लगना चाहिये । मैं मंत्री महोदय से प्रार्थना करूँगा कि अगर आप को इस टैक्स को खत्म करना है तो बेहतर यही है कि विरोधी लोगों के

रील मचाने से पहले ही, कांग्रेस के जितने एम० पी० हैं उनके कहने से आप क्यों नहीं कर देते । मुझे उम्मीद है कि बाबू जी इस टैक्स को खत्म करायेंगे और पंपिंग सैंट पर जो टैक्स लगाने की तजवीज है उस को लागू नहीं होने देंगे ।

ट्यूब वेल और पंपिंग सैंट्स के लिये मेरा सुझाव है कि एक कौरपोरेशन होनी चाहिये । क्योंकि अभी जो किसान को दो तीन हजार रुपया लैंड मार्गज बैंक वगैरह से मिलता है उसमें से काफी रुपया बीच में खाने वाले खा जाते हैं । नाम क्या लूँ, ऊपर से नीचे तक भेड़िये बैठे हैं । तो गरीब आदमी को कुछ नहीं मिलता है, और उस पर भी 20 जगह उसको जाना पड़ता है । इसलिये इस गरीब किसान को आप बचाइये । ट्यूब वेल कौरपोरेशन आप बना जिससे दें सीधे एक ही जगह किसान को जा कर अपनी जरूरत के लिये रुपया मिल जायें ।

बाबू जी की तारीफ़ मैं करूँगा, तारीफ़ किये बगैर नहीं रहूँगा क्योंकि यह पहले कांग्रेस गवर्नमेंट में वज़ीर हैं जिनके जमाने में ऐग्री-कल्चर कमीशन मुकर्रर करने की तजवीज चल रही है । मैं चाहूँगा कि कमीशन मुकर्रर हो और ऐसा कमीशन जो लार्ड लिनलियगों के वक्त में 40 साल पहले मुकर्रर हुआ था, वह कमीशन सारे देश का सर्वे करे, ज़मीन का पानी का सर्वे करे, किसान की जरूरतों का सर्वे करे । उस कमीशन में शहरी बाबूओं को और प्लानिंग कमीशन के लोगों को नहीं रखियेगा बल्कि इस हाउस में जो किसान एम० पी० हैं उन को लीजियेगा । इन अफसरों को उस कमीशन 100 गज दूर रखना वरना यह कमीशन का भट्टा बँटा देंगे । कमीशन की रिपोर्ट आने पर मुझे उम्मीद है कि हमारे देश में एक और इनकलाब आयेगा । इसलिये मैं चाहता हूँ कि आप इस की तरफ़ पूरा ध्यान दें ।

[श्री रमेश्वर सिंह]

एक शिकायत मुझे यह करनी है कि यह जो कारखाने लगाते हैं, चाहे कोल का ही कारखाना हो उसके लिये तो ऐग्रीकल्चर इण्डस्ट्रियल कौरपोरेशन वाले करोड़ों और अरबों रुपया दे देते हैं। लेकिन ऐसे लोगों की तादाद कम है और जो ज्यादा तादाद में हैं, 80, 85 फ्रीसदी छोटे काश्तकार हैं उनको मदद देने के लिये कोई ऐग्रीकल्चर फ़ाइनेंस कारपोरेशन नहीं है। मैं चाहूंगा कि जो फ़ूड कौरपोरेशन है इस की जगह पर ऐग्रीकल्चर कौरपोरेशन हो और जो अनाज किसान पैदा करके लाये वह आप को ला कर जमा करा दे और कौरपोरेशन उस को कूपन दे दे और जो भी वह लेना चाहे चीज, जैसे बैल है, ट्रैक्टर है, उसको कूपन पर फ़ाइनेंस कौरपोरेशन चढ़ाता रहे। इस से फ़ायदा यह होगा कि उस को अपने काम की चीजें आसानी से मिल जायेंगी और जहरत के वक्त मिल जायेंगी। दूसरे देशों में यह चीज चलती है। किसान कमा कर आपका कमीशन दे देगा। इसलिये मैं चाहूंगा कि फ़ाइनेंस कौरपोरेशन की मारफ़त ये चीजें हों।

मेरी बड़ी परेशानी है। एक तो मिनिस्टर साहब के सामने दरख्वास्त करता हूँ और दूसरे इनको लगाम लगाऊँ। मैं कैसे करूँ। दो काम कैसे करूँ। चैयरमेन महोदय, मुझे इसका इनाम मिलना चाहिए। थोड़ा सा टाइम मिलना चाहिए। थोड़ा सा टाइम आप मेरा और बढ़ा दें।

अगली बात जो मैं कहना चाहूंगा वह यह है कि आप की ऐग्रीकल्चर मार्केटिंग जो आबकल है, मैं उसकी तारीफ़ करता हूँ। एफ० सी० आई० आपकी है, बड़ा ठीक काम कर रही है लेकिन शिकायतें भी हैं कहीं कहीं पर हैं। लेकिन सारी चीज मिलाकर वह ठीक है। मैंने एक तजवीज की है फ़ूड कारपोरेशन के बारे में। आप की कोआपरेटिव सोसाइटीज हैं। मैं कोआपरेटिव सोसाइटीज के खिलाफ़ नहीं हूँ। मगर कितनी जगहों पर किसान को माथा टिकाना पड़ता है,

शिजदा करना पड़ता है। बनिया इसको मारता है, कोआपरेटिव सोसाइटी इसको खाती हैं, तकाबी लोन इसको खाता है, गवर्नमेंट के आफिसर इसको खाते हैं। एक जगह इसको मार लो अगर मारना है, पचास जगह डाल-डाल कर इसके बक्कल क्यों उखाड़ते हो। इसको आप बचाओ। मैंने आईडिया आपको दे दिया है और इसको आप किसी तरह से करो। इसको बचाओ, यह देश का अन्नदाता है।

चैयरमेन साहब, एक आपका इंडस्ट्रियल कारपोरेशन है, जिसका दो या तीन परसेंट इंट्रेस्ट है और किसान को 11 परसेंट इंट्रेस्ट देना पड़ता है। मैं आप से यह अर्ज करना चाहूंगा कि आप इस ओर जरूर देखें।

एक और बात मैं आप से यह कहना चाहूंगा कि सेट्टलेशन प्वाइंट पर रिक्लेमेशन आ गया है, लेकिन किसान और भी करेगा। जो आपकी पथरीली जमीन है या और भी जो जमीन है उसके लिए आप वैसे ही करें जैसा कि इंग्लैंड और दूसरी जगहों में होता है। वहां पर रिक्लेमेशन के लिए ग्रांट दी जाती है, इनाम दिये जाते हैं। आप भी किसानों को जो रिक्लेम करके जमीन में काश्त करना चाहें, ग्रांट दें। पिछली बार भी मैंने इसके बारे में कहा था। आप भी इसका तजुर्बा करें। आप ऐसा करेंगे तो किसान बह महसूस करेगा कि जो खेती बोएगा, गवर्नमेंट उसकी पूरी सेवा करती है, पूरी तारीफ़ करती है। इस तरह के इंसेन्टिव की बात आप सोचें।

14.42 hrs.

MR. DEPUTY-SPEAKER—in the Chair.

एक और बात मैं कहना चाहता हूँ और वह यह है कि मैं भी महसूस करता हूँ और हरेक किसान महसूस करता है कि किसानों की जमीन पर तो आप ने सीलिंग लगा दी कि 20 एकड़ से ज्यादा जमीन नहीं होगी, 30 एकड़ से ज्यादा नहीं होगी। लेकिन शहरवालों की जमीन के

लिए, जितने यहां सरमायदार बैठे हैं वे बुरा न मानें, बहुत से शहरवालों ने शहरों में धरबों रुपये की जायदाद बना ली है, कारखाने बना लिए हैं, बड़े-बड़े बंगले बना लिये हैं और बाजार के बाजार और दूकानों की दूकानें उनकी हैं, कोई पाबन्दी नहीं है। यह डिस्क्रीमिनेशन क्यों? गरीब किसान की जमीन पर तो सीलिंग मुकर्रर करें और यहां पर जो शहर में जमीन जायदाद है, उसके ऊपर कोई सीलिंग मुकर्रर न करें। आप अगर इन्सेटिव देते हैं तो सबको बराबर दें। आप यह कर दें कि एक लाख या दो लाख रुपये से ज्यादा की जायदाद किसी के पास न हो। मैं कहता हूँ कि इसको आप करें। अगर आप टैक्स लगाएं तो सब पर यूनीफार्म टैक्सेशन लगाएं। किसानों पर 100 तरह के टैक्स हैं। फर्टीलाइजर्स पर टैक्स है, बॉल टैक्स है, पम्पिंग सेट पर टैक्स है और हर तरह का टैक्स है और ये जो बड़े-बड़े कारखानेवाले हैं और जो ये मगरमच्छ टाटा, डालमिया और दूसरे लोग हैं ये बच जाएं। हम इस चीज को नहीं चाहेंगे और बाबू जी के होते हुए और कांग्रेस सरकार के होते हुए यह चीज न हों क्योंकि यह चीज कांग्रेस के खिलाफ जाती है, सरकार के खिलाफ जाती है। (समय की घंटी)

मुझे खत्म कर लेने दीजिए, कभी-कभी तो मौका मिलता है। जब आप आते हैं तो फांसी पर चढ़ाते हैं, यह क्या बात है। वह चैयरमेन ही अच्छे थे।

एक चीज जो मैं और कहना चाहूंगा वह यह है कि बाबू जी आपने और प्राइम मिनिस्ट्र साहब ने गन्ने की कीमत 10 रुपये मुकर्रर की और यह कहा कि यह लागू हो। आप के हुकम को बहुत सी स्टेट्स ने नहीं माना और उसको साढ़े सात रुपये कर दिया। चाहे वह यू० पी० हो, पंजाब हो, हरियाराणा हो, कहीं हो, आप के हुकम को नहीं माना और चाहे वे शूगर मिल्स काओपरेटिव के हों या पुरी के हों या और भाइयों के हों, किसी ने आपके हुकम को नहीं माना। इस-

लिए किसानों का एतबार हटता जा रहा है कि जो बात हमारे प्राइम मिनिस्ट्र साहब कहते हैं वे तमाम स्टेटवाले नहीं मानते हैं। आप अगर केरल के लिए ही ऐसा कहें तो मैं नहीं मानता। किसान इस बात को महसूस करने लगा है कि यह जो बात कहेंगे, इनकी बात मानी नहीं जाती। इसलिये मैं आपसे कहूंगा कि शूगरकेन की जो प्राइस आप ने कही है वह इम्प्लीमेंट हो, व्वायदाशकनी न हो, ताकि सरकार का एतबार लोगों की तरफ से दूर न हो। (समय की घंटी) अभी तो मेरी चार पांच बातें और रह गई हैं। मैं कन्वीनर हूँ। इसलिए मुझे ज्यादा टाइम मिलना चाहिए। कितना टाइम हो गया मैं 400 आदमियों की पार्टी का कन्वीनर हूँ एग््रीकल्चर का और वे चार आदमियों की पार्टी के कन्वीनर हैं। उनको तो 30 मिनट मिल गये और हमें कुछ नहीं। उतना टाइम मिले जितना उनको मिला है। यह कन्वीनर की बेइज्जती है। डिप्टी स्पीकर महोदय, आप क्या कर रहे हैं?

एक बात मैं यह कहना चाहूंगा। एक आप की कपास है और आपकी ग्राउन्डनट है। मेरे भाई नायडू ने सवाल उठाया था कि शूगरकेन की ठीक कीमत नहीं मिलती। उसकी ठीक कीमत मिलनी चाहिए। जब किसान का माल मंडी में आता है तो आप बाहर से कभी सोया बीन, कभी सूत और कभी कुछ मंगाने लगाते हैं। हम इनको बर्दाश्त नहीं कर सकते। आप तो किसान के बेटे हैं और देहात के रहने वाले हैं। आपके सामने यह ज्यादाती हो? इसको आप को ध्यान में रखना चाहिए।

एक बात कीमत मुकर्रर करने के सम्बन्ध में कहना चाहता हूँ। अगर आप फाउन्टेनपेन, घड़ी या कार की कीमत को मुकर्रर करते हैं तो आप देखते हैं कि इतना उत्पादन पर खर्च हुआ है और फिर 50 परसेन्ट मुनाफा लगाते हैं। किसान का कभी हिसाब लगाया आपने कि कितना खर्च होता है और उसको मुनाफा हो?

[श्री रणधीर सिंह]

उसको काटा जाता है। जो पैदावार में खर्च होता है, वह भी नहीं दिया जाता है। सवाल यह है कि आप प्राइस कैसे मुकर्रर करें? उसके लिए मेरा सुझाव यह है कि एग्रीकल्चर प्राइस कमिशन के जितने मेम्बर हैं वे सबके सब किसान होने चाहिए। यह नहीं कि पार्लियामेंट के मेम्बर ही हों। जो किसानों के साथ हमदर्दी रखते हों, वे उसमें हों। मैं यह भी कहूंगा कि प्लानिंग कमिशन में भी, मैं नाम नहीं लेना चाहता क्योंकि वह थोड़ी गिरी हुई बात होगी; मेम्बर बदले जाएं। वहां पर जो लोग चौधरी बने हुए बैठे हैं, वे किसानों के खिलाफ हैं, वे उनके सिरों पर कुल्हाड़ा चलाते हैं। हम इसको बर्दाश्त नहीं करेंगे चाहे कितना बड़ा आदमी हो। (समय की घंटी)

मैं खत्म ही करने वाला हूँ। आखरी बात मैं यह कहना चाहता हूँ, मेरे दोस्त बुरा न मानें, मेरे भाइयों ने कम्युनिटी डेवलपमेंट की बात कही है। बहुत बढ़िया चीज है। अमृतधारा की तरह पंडित जी की बनाई हुई है, लेकिन देहातों को नष्ट कर दिया आपकी पंचायतों ने। हरेक गांव में पार्टीबाजी है, ब्लॉक समिति में पार्टीबाजी है। जिला परिषद् में, एसेम्बली में और पार्लियामेंट में है। देहातों को फाड़ फाड़ कर रख दिया है। आप मेहरबानी करके इसको ठीक करें। जिला परिषद् और पंचायतों को याद रखें। यह ठीक है लेकिन इलेक्शन यहां कराएं। कैसे कराएं? यूनेनीमसली कराएं जैसा प्रताप सिंह कैरो ने पंजाब में किया था। उन्होंने ऐसा किया था कि जो आदमी यूनेनीमसली इलेक्शन कराएगा, उसको खास तरह का इसेन्टिव दिया था। मैं यह कहना चाहूंगा कि इसको आप करें। (समय की घंटी)

एक बात और कह कर खत्म करता हूँ। वह हरिजननों के बारे में है। बाबूजी, जितनी

जमीन सरप्लस गवर्नमेंट की है, रेलवे की जमीन है, फोरैस्ट की जमीन है, गांव पंचायत की जमीन है, वह 6 लाख एकड़ है। 6 लाख एकड़ क्यों वह 6 करोड़ एकड़ बताई जाती है। उस जमीन को आप देखें। देहात में किसान तो आराम करते हैं लेकिन वे गरीब हरिजन उनके बेलों को चलाता हैं और उनके हल को चलाता है। उन को आप जमीन दें। आपने यह जमीन एक एक लेसी को दे दी और वह यहां दिल्ली में बैठा है और उसकी वे गरीब देखभाल कर रहे हैं। आप अगर कोई ऐसी चीज कर देते हैं तो देश में इन्कलाब आ जाएगा। इसलिये मेरा कहना यह है कि गवर्नमेंट की जो ऐसी सरप्लस जमीन है चाहे वह नजूल की हो, कस्टोडियन की हो, नहर की हो, सड़क की हो और रेलवे की हो, वह इन लोगों को दे दी जाए, लीज पर नहीं बल्कि इनका मालिक बना दो। सारे इस बात को चाहते हैं।

एक आखिरी बात यह है कि हरियाणा की गाय के नीचे बंगलोर की गाय का दूध कर दो। किस तरह से यह हो सकेगा, इसका पता लगाओ। मैं समझता हूँ कि हो सकता है। हरियाणा की गाय बहुत अच्छी है, खूबसूरत है। उसका बछड़ा एक एक हजार और दो दो हजार का है लेकिन दूध बंगलोर की गाय का बना दो। आप साईंसदां हैं। यहां पर हिन्दुस्तान में एक से एक काबिल आदमी बैठे हैं, वह ऐसा कर सकते हैं।

एक आखिरी बात यह है कि यहां जो एग्जीबीशन हो रही है, उसको मेरे सारे भाई जा कर देखें। यहां पर टर टर तो करते रहते हैं। किसानों की बात आती है तो कुछ नहीं करते। दो दिन से किसानों के ऊपर लेक्चर हो रहा है। वहां कोई नजर नहीं आता है। यहां पर किसानों के लिए हमदर्दी दिखाते हैं। 500 एम० पीज० हैं। सिर्फ 15 एम० पीज० वहां दिखाई देते हैं। मेरे कंवर लाल भाई हैं, अटल

बिहारी जी हैं जो किसान हैं, क्यों नहीं वहां जाते हैं। ये सब लोग किसानों का एक्सप्लायटेशन करते हैं लेकिन दिखाते ऐसा हैं कि उनके हमदर्द हैं। वहां पर नुमाइश में जाकर सारी किसानों की बातों को देखें और बात करें। मैं आपका बेहद मशकूर हूँ कि आपने मुझे बोलने का टाइम दिया।

14.50 hrs.

RE : ORDER OF THE CHAIR

8-4-1968

श्री अटल बिहारी वाजपेयी (बलरामपुर) :

उपाध्यक्ष महोदय, इससे पहले कि आप किसी नये बक्ता को बोलने के लिए कहें, मैं आपसे एक निवेदन करना चाहता हूँ। कल सदन में जब दिल्ली के डाक्टरों की हड़ताल के सम्बन्ध में चर्चा हो रही थी तो काफी उत्तेजना पैदा हुई, काफी शोरगुल हुआ और उस शोरगुल में आपने कब यह आदेश जारी कर दिया कि मेरे देश के दो सदस्य श्री कंवर लाल गुप्त और श्री हुकम चन्द कछवाय के भाषणों को 8 दिन तक नहीं लिखा जाएगा। अगर उसी समय हम सुन लेते तो हम आप से निवेदन करते कि इस तरह का आदेश जारी करना वांछनीय नहीं है। न तो नियम ही उसकी इजाजत देते हैं, न संसदीय परम्पराएं हैं। और जब मैंने कार्यवाही देखी तो मुझे ऐसा लगता है कि कुछ गलतफहमी हो गई है। श्री कंवर लाल गुप्त ने केवल दो डाक्टरों के बारे में कहा था कि और शायद आपने ऐसा समझा कि वे सभी डाक्टरों के बारे में कह रहे हैं। आप कार्यवाही देख सकते हैं। सब डाक्टरों पर लांछन लगाने का उनका कोई इरादा नहीं है।

जहां तक हुकम चन्द कछवाय का सवाल है, कार्यवाही में उनका नाम भी नहीं है। हो सकता है कि वह जोर-जोर से बोल रहे हों।

श्री रणधीर सिंह (रोहतक) : माफ कर द्रिया जाये इनको। बहुत अच्छे आदमी हैं। हम इनको जमानत लेते हैं।

श्री अटल बिहारी वाजपेयी : उपाध्यक्ष

महोदय, सदन का काम क्रम से चले, हम हर दम इसमें सहयोग देने के लिए तैयार हैं।

MR. DEPUTY-SPEAKER : I am glad Mr. Vajjapye, the leader of the Jan Sangh has raised this issue. In fact, I thought yesterday itself it could have been raised. When you sit in the Chair continuously for 2 hours and 15 minutes, out of which for one hour you are absolutely driven to desperation and a member persists, you come to a breaking point. I am satisfied that Shri K. L. Gupta never made a general charge. He wanted to charge only two doctors about whom he has some evidence. But some of us heard—it can be verified—that the doctors' profession was unnecessarily dragged in a general way. Therefore, I said nothing will be recorded. Mr. Kachwai was shouting. I must say that Mr. K. L. Gupta makes a good contribution and I am always helping those who make good contributions by even going out of my way. Hon. members will bear me out in this respect. I do not want to shut out or suppress any member. On the contrary, I have been charged with a little generosity. Therefore, there is nothing personal at all either against Mr. Gupta or against Mr. Kachwai. They know it very well. They will get their opportunities.

SHRI P. VEKATÁSUBBAIAH (Nandyal) : Some distinction should be made between shouting and talking.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM) : I was under the impression that it was only for the time being.

MR. DEPUTY-SPEAKER : As I said, the time was such. When a man comes to a breaking point, members should realise that nothing is meant personally. No prejudice is meant against any individual so far as I am concerned.

DEMANDS FOR GRANTS—contd.

MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION—contd.

SHRI V. KRISHNAMOORTHY
(Cuddalore) : Sir, we are given to